

(a) the percentage of representation of women in police force in the country;

(b) whether Government has any special scheme to raise basic facilities like creche as also to provide such facilities at Police Stations/work place in view of the increasing representation of women in police force; and

(c) whether Government would extend financial assistance to State Governments under this scheme, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per data submitted by Bureau of Police Research and Development (BPR&D), as on 01.01.2018, the actual percentage of women police personnel is 8.73% at the all India level.

As, "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UTs to increase induction of women personnel in police forces. The Central Government advises the States/UTs from time to time. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015 and 21.06.2019 to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of male constables. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock. Further, under the scheme of "Assistance to States for Modernisation of Police" States can seek financial assistance for all types of weapons and equipment. In addition, basic facilities can be created for women in the Police Force in accordance with the guidelines of the scheme.

#### **Vacancies in Central Armed Police Forces**

1031. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total sanctioned strength of Central Armed Police Forces (CAPFs);

(b) the details regarding the number of posts lying vacant and the reasons therefor; and

(c) the percentage of women in the Central Armed Police Forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) The total sanctioned strength of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) is 10,04,505. The details of number of posts lying vacant in the CAPFs and AR is as under:-

Name of Force	GOs*	SOs*	ORs*	Total Vacancies
CRPF	612	19921	3893	24,426
BSF	659	2375	23055	26,089
CISF	304	5193	9414	14,911
SSB	632	2122	16171	18,925
ITBP	388	764	5269	6,421
AR	100	598	4962	5,660
<b>TOTAL</b>	<b>2695</b>	<b>30973</b>	<b>62764</b>	<b>96,432</b>

\* GOs: Gazetted Officers

\* SOs: Subordinate Officers

\* ORs: Other Ranks

Vacancies arise in the forces due to retirements, voluntary retirement, death etc. as well as creation of new posts including through cadre reviews. Government has taken expeditious steps to fill up the vacancies through direct recruitment as well as promotions in CAPFs and AR. This is a continuous process.

(c) The percentage of women against posted strength in the Central Armed Police Forces and Assam Rifles is 2.96 per cent.

### **Crime against women**

1032. KUMARI SELJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rate of crime against women has increased by 23 per cent from 2016 to 17;

(b) if so, the reasons therefor;